

Court Room no. 32

Today's Board of matters/ cases for consideration/ hearing

Date : 24/06/2020

Sr. No	Commercial Suit No.	Name of parties	Stage
1	156/2019	M/s. Chetana Book Depot Vs National English High School	Order
2	210/2020	M/s. Harmony Alloys Vs M/s. Teksons Pvt Ltd	Order
3	181/2020	Canara Bank Vs Naseem Samim Khan	Order
4	191/2020	Canara Bank Vs Mrs. Geeta Sujit Narvekar	R/E
5	135/2020	Canara Bank Vs Khas Mohammed Khan	Exparte Evidence
6	159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Framing Issues
7	234/2020	Everest Construction Vs Mercurv Reality Pvt. Ltd.	Framing Issues
8	Stamp No. 3813/2020	Checkmate Service Private limited Vs Lavasa hotel Limited	Service
Session Board			
1	MA 342/2019 in ABA 93/2019	State DCB CID Unit XII Vs Harish Rama Mandavikar	order.

